

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

20. C.P.(IB)-571(MB)/2020

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)
SHRI CHANDRA BHAN SINGH, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **29.07.2021**

NAME OF THE PARTIES: SMB Creation

V/s

Vividh Apparels Pvt. Ltd.

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Counsel for the Petitioner, Ms. Nikita Hingar is present through virtual hearing.

CP 571/2020

Counsel appearing for the petitioner filed withdrawal memo, withdrawing the main Company Petition on account of the settlement entered into between the parties. Withdrawal memo is taken on record.

Accordingly, the above CP 571/2020 stands disposed of as withdrawn.

Sd/-
CHANDRA BHAN SINGH
Member (Technical)

Sd/-
H.V. SUBBA RAO
Member (Judicial)